

DIVISION BENCH

ITEM NO.120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.275/2021, IA No.278/2021, IA No.280/2020,
MA No.10/2022, IA No.160/2022, IA No.51/2023, IA No.70/2023,
CONT. A. No.01/2023, IA No.81/2023, IA No.89/2023, IA No.371/2023,
IA No.482/2023, IA No.649/2023 & IA No.178/2024
IN CP (IB) No.189/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MKM TECHNOLOGIES PVT LTD V/S LEEL ELECTRICALS LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Nakul Mohta alongwith Sh. Zain Abbas, Sh. Ayush Kashyap, Advs. : *For the Applicant in IA No.51/2023 Cont. A. No.01/2023 & IA No.81/2023 & Res. No.2 in IA No.70/2023*

Ms. Gunjan Jadwani, Adv. : *For the Applicant in IA No.70/2023 & Res.No.2 & 3 in IA No.51/2023, IA No.81/2023 & Res. No.1-5 in Cont. A. No.01/2023*

Ms. Kiran Bala, Adv. : *For the Applicant in IA No.178/2024*

Sh. Rony John with Sh. Arshdeep Singh and Amay Bahri, Advs. : *For Res. No.13 in IA No.280/2020*

Sh. Kunal Sabharwal with Sh. Deepak Mahajan, Sh. Raghav Mittal and Sh. Shubham Madaan, Advs. : *For Res. No.16 in IA No.280/2020*

ORDER

Ld. Counsels representing their respective parties are present.

IA No.51/2023

- 1.** At joint request made by the Ld. Counsels representing the parties, the matter is adjourned for 30th April, 2024, to come up higher on Board.
- 2.** Interim order to continue till then.

-Sd-

-Sd-

All other applications be also put up on the same date. Pleadings if any in all pending IAs, be also completed expeditiously forthwith on or before the next date of hearing by serving an advance copies to the opposite sides.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

22nd April, 2024

Kavya Prakash Srivastava
(Stenographer)